

IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD
COURT - 2

Item No.208 – IA 128 of 2019
Item No.209 – IA 331 of 2020
Item No.210 – IA 824 of 2022
In
CP(IB) 46 of 2017

Proceedings under Section 9 IBC

IN THE MATTER OF:

Sika Scchweiz Ag-Aliva Equipemement
V/s
Mekaster Engineering Ltd

.....Applicant

.....Respondent

Order delivered on 14/03/2023

Coram:

Dr. Madan B Gosavi, Hon'ble Member(J)
Ajai Das Mehrotra, Hon'ble Member(T)

PRESENT:

For the Liquidator : Mr. Mayur Jugtawat, Adv. a/w. Mr. Nipun Singhvi, Adv
For the Applicant : Ms. Minoo Shah, Adv.
For the Respondent :

ORDER

IA 128 of 2019

Learned Counsel for the Liquidator appeared.
Pleadings are complete.

List for hearing on 23.04.2023

IA 331 of 2020

Learned Counsel for the Liquidator appeared. Learned Counsel for respondent appeared.

List for hearing on 23.04.2023

IA 824 of 2022

Learned Counsel for the Liquidator appeared. Learned Counsel for HPCL appeared
List for further consideration on 25.04.2023

-Sd-

**AJAI DAS MEHROTRA
MEMBER (TECHNICAL)**

-Sd-

**DR. MADAN B GOSAVI
MEMBER (JUDICIAL)**